

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.22
Contempt Petition No.6/2024
C.A No.71 & 72 of 2024 in
C.P No.18/BB/2024**

IN THE MATTER OF:

MIH Edtech Investments B.V & others ... Petitioner
Vs
M/s.Think & Learn Private Limited & others ... Respondent

Order under Section 241-242 of Companies Act, 2013

Order delivered on 09.07.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner No.1 : Shri Sudipto Sarkar, Senior Counsel
For the Petitioner No.2 : Shri Satish Parasaran, Senior Counsel
For the Petitioner No.3 : Shri Guarav Chopra, Senior Counsel
For the Respondent No. 1 : Shri Dhyan Chinnappa, Senior Counsel
Dr. Rishab Gupta, Mr. Manmeet Singh,
Mr. Sairam Subramanian,
Mr. Vikram.R, Ms. Saloni Shah, Mr.
Ishu Gupta, Ms. Ashika Jain,
For the Respondent No. 2-4 : Shri. K.G. Raghavan, Senior Counsel,
Dr. Rishab Gupta, Mr. Manmeet Singh,
Mr. Sairam Subramanian,
Mr. Vikram.R, Ms. Saloni Shah, Mr.
Ishu Gupta, Ms. Ashika Jain,

ORDER

1. Heard the Learned Senior Counsels for the Petitioners and Learned Senior Counsels for the Respondents.
2. The Learned Senior Counsel for the Petitioner stated that the order passed by the Hon'ble High Court of Karnataka relates to only C.A No.71/2024 and not for C.A No.72/2024 and Contempt Petition

No.06/2024, therefore, the matter can be heard in respect of the C.A No.72/2024 and Contempt Petition No.6/2024.

3. The Learned Senior Counsel for the Respondents No.2 to 4 stated that pursuant to the order passed by the Hon'ble High Court of Karnataka he has filed an application, therefore, requested to list the same on the next date of hearing. Registry is directed to verify the same and list it on the next date of hearing.
4. The Learned Senior Counsel for the Respondent No.1 requested for short adjournment.
5. At the request, List the matter on **15.07.2024**.

Sd/-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Sd/-

**(K. BISWAL)
MEMBER (JUDICIAL)**